

राष्ट्रीयकृत बैंकों द्वारा की जाने वाली
नियुक्तियों के संबंध में सुझाव देने
के लिए आयोग की नियुक्ति

8359. श्री हीरा लाल भार० परमार :
क्या वित्त मन्त्री यह बताने की कृपा करेंगे
कि :

(क) क्या बैंकिंग सेवा भर्ती बोर्ड द्वारा
राष्ट्रीयकृत बैंकों में की जाने वाली नियुक्तियों
के सम्बन्ध में जांच करने और सुझाव देने के
लिए एक आयोग की नियुक्ति की गई है;

(ख) यदि हां, तो क्या उक्त आयोग
केवल प्रोवेशनर आफिसरों के पदों पर चयन
के सम्बन्ध में ही सिफारिशें देगा;

(ग) यदि हां, तो उसके कारण क्या हैं;

(घ) क्या सरकार का विचार बैंकिंग
सेवा भर्ती बोर्ड द्वारा लिपिक आदि पदों पर
भर्ती के लिए अपनाई जा रही प्रक्रिया से
साक्षात्कार आयोजित करने की प्रथा को
समाप्त करने का है और तत्सम्बन्धी रूपरेखा
क्या है;

(ङ) यदि हां, तो ऊपर भाग (घ) के
सम्बन्ध में आयोग अपनी सिफारिश कब तक
प्रस्तुत कर देगा; और

(च) यदि नहीं, तो उसके कारण क्या
हैं ?

वित्त मन्त्रालय में उप-मन्त्री (श्री
जमार्बन पुजारी) : (क) ऐसा आयोग नियुक्त
करने का कोई प्रस्ताव नहीं है।

(ख) से (च) ये प्रश्न उपस्थित नहीं
होते।

Export of Marine Products

8360. SHRI DAULAT SINGHJI
JADEJA :
SHRI NAVIN RAVANI :
SHRI KRISHAN DUTT
SULTANPURI :

Will the Minister of COMMERCE
be pleased to state :

(a) the value of export of marine
products made during the year 1982-83
(upto December, 1983);

(b) the names of the countries to
whom the export of marine products is
being made;

(c) whether it is a fact that there
is a decline in the export of marine
products during the current year;

(d) if so, the reasons therefor; and

(e) what steps are being taken to
increase our export of marine products
during the next year ?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRIMATI RAM DULARI SINHA) :

(a) The value of export of marine pro-
ducts during the year 1982-83 (upto
December 1982) was Rs. 27035.81
lakhs.

(b) The main countries to which
marine products are being exported are
Japan, USA, Australia, Singapore,
Kuwait, Saudi Arabia, UAE, Belgium,
France, FRG, Netherlands, U.K., Sri
Lanka, USSR, Taiwan, Spain, Italy,
Oman, Hong Kong and Algeria.

(c) No, Sir.

(d) Does not arise.

(e) Steps being taken to increase
export of marine products during
1983-84 include promotion of prawn
farming, participation in specialised
overseas trade fairs/exhibitions, publi-
city through press advertisements,
collection and dissemination of market/
product information through Trade

Promotion Offices of the Marine Products Export Development Authority, products and market diversification, sponsoring of seafood delegations, organisation of Indian seafood trade fair in India, tightening of quality control measures etc.

Newsitem Captioned "Taxing Disputes"

8361. SHRI HARISH KUMAR GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of blocking of tax revenues of excise and customs held up in Courts involving Rs. 2,000 crores and over 8000 cases in the higher courts and, if so, corrective steps proposed (India Today 15th Feb. 1983 captioned "Taxing disputes"), and

(b) whether Government propose to take steps to simplify tax laws and remove various loopholes leading to multifarious interpretations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) and (b) A number of matters in which various issues in dispute relating to Customs and Central Excise are being contested either by the Department or the parties, are pending in different courts of law. While it is not feasible easily to make any firm or accurate estimate of the amount of revenues locked up in such litigation, such legislative and other measures aimed at reducing the areas and scope for such disputes and expediting the finalisation of the pending disputes, as are considered necessary from time to time, continue to be taken.

Increase in Export of Electronic Equipment

8362. SHRI JAGDISH TYTLER : Will the Minister of COMMERCE be pleased to state :

(a) whether the annual exports

from India of electronic equipment have gone up tremendously;

(b) in which particular areas of electronic technology has this export taken place;

(c) what place professional electronics and computer software exports hold in these exports; and

(d) what future targets are to be achieved by the industry in its massive export drive, along with details of the facilities that Government are planning to give to exporters to and to their enthusiasm ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Exports of Electronic equipment from India have gone up substantially in the recent years.

(b) As per DGCI&S figures for 1980-81, particular areas of electronic technology in which exports have taken place are as follows :

- Office Machines
- X-Ray & other Medical Equipment.
- Electromagnets
- Telegraph & Telephone Equipment.
- T.V. Receivers & Parts
- Radios and Parts
- P.A. Equipment
- Mica Products (excluding mica powder)
- Other electronic components
- Sound recording and reproducing Equipment
- Electronic detecting Equipment

(c) Separate figures for export of professional electronic components and equipment are not available.